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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : Savithri Vasanthkumar
NAME OF THE RESPONDENT(S) : Anju Farms Private Limited and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① For Petitioner Harshini .J	Counsel for Petitioner	Harshini
② H. Karthik Seshadri, w.p. Vijay Kumar, V. Hari Kumar. for Eggar & Company	Counsel for Respondent 3 & 4	V. Hari Kumar
③ S. Venkatesh	Counsel for RTI	S. Venkatesh

ORDER

Counsel for the petitioner present. Counsel for R2, R3 & R4 present and prays time to file a counter in CA-1/2014. At request time is enlarged. Put up on **07.12.2016** at **10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)